

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 194 of 2014 & IA No. 304 of 2014
Appeal No. 195 of 2014 & IA No. 305 of 2014**

Dated : 28th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No. 194 of 2014 &
IA Nos. 304 of 2014**

**M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Kanaljit Kaur
Ms. Ishita
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri fro R-2
Ms. Rinku Gautam (Rep.)

**Appeal No. 195 of 2014 &
IA No. 305 of 2014**

**M/s Him Chemical Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Ishita Das Gupta
Mr. Elangbam Premjit
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2
Ms. Rinku Gautam (Rep.)

ORDER

Post the I.A. Nos. 304 & 305 of 2014 for hearing on **05.09.2014** along with I.A. No. 299 of 2014 in Appeal No. 188 of 2014 & batch.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson